## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/40/ (IB)/2017

NAME OF THE PETITIONER(S)

: POONAM ENTERPRISE

NAME OF THE RESPONDENT(S)

: SHRIRAM EPC LTD

UNDER SECTION

: 433(e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

DEVESHWAAR: J For Mls. Shivakumard

Suresh

2. M.A. Mudinarnen for Poonen Enonpm

Coursel for Respondent

Cornel for Petitsoner to

**ORDER** 

Counsels representing both the parties are present and stated that the matter has been settled between the parties. They prayed for time to file the memo of compromise as they have to obtain signatures of the parties on the memo. In the circumstances and at request, time is enlarged. Put up on 21.12.2017.

-Sd-S Vijayaraghavan Member (Technical)

-sd-K Anantha Padmanabha Swamy Member (Judicial)